

WRIT PETITION (S)

FILING NUMBER: 2787/2020

MD. AZHAR

: PETITIONER

Vs

STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. Address of respondent no 2 to 4 may be mentioned with P.O and P.S.
2. F/C or T/C of page no. 15 and 18 may be given.
3. T/C of page no. 17 may be given.

Saket Kumar Singh

17/06/2020.